

**Inter-Zonal Wheat and Wheat Products  
(Movement Control) Order, 1969**

12.28 hrs.

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : I beg to lay on the Table a copy of the Inter-Zonal Wheat and Wheat Products (Movement Control) Order, 1969, published in Notification No. G. S. R. 997 in Gazette of India dated the 16th April, 1969, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-1037/69].

**Annual Report of the Indian Telephone  
Industries Ltd., Bangalore, etc.**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH) : I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (1) Annual Report of the Indian Telephone Industries Limited, Bangalore, for the year 1967-68 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (2) Annual Report of the Hindustan Teleprinters Limited, Madras, for the year 1967-68 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1038/69].

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

**Forty-ninth Report**

SHRI KHADILKAR (Khed) : I present the Forty-ninth Report of the Committee on Private Members' Bills and Resolutions.

**PERSONAL EXPLANATION BY  
MEMBER**

श्री कंबरलाल गुप्त (दिल्ली सदर) : अध्यक्ष महोदय, मैंने 22 अप्रैल, 1969 को इस सदन में जो वक्तव्य दिया था, उसके बारे में निम्न व्यक्तिगत स्पष्टीकरण देना चाहता हूँ।

यह कहा जाता है कि मैंने दिनांक 22 अप्रैल, 1969 को श्री एस० एम० बनर्जी द्वारा रखे गये ध्यानाकर्षण प्रस्ताव के समय बोलते हुए कहा था कि 'उन्होंने सैकड़ों महिलाओं की इज्जत लूटी है।'

इन शब्दों से इस सदन के कुछ सदस्यों को यह गलत फहमी हुई है कि ये शब्द मैंने उनके बारे में कहे। मेरा मतलब इस सदन के किसी भी सदस्य से नहीं था। मेरा मतलब तो समाज विरोधी तत्वों से था। जब मैंने सदन की कार्यवाही को देखा, तो उसी समय उसे ठीक करने के लिये सम्बन्धित विभाग को लिख दिया था।

SHRI S. M. BANERJEE (Kanpur) : I forgot it long ago.

12.29 hrs.

**BUSINESS ADVISORY COMMITTEE**

**Thirty-Sixth Report**

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH) : I beg to move :

"That this House to agree with the Thirty-sixth Report of the Business Advisory Committee presented to the House on the 7th May, 1969."

SHRI SURENDRANATH DWIVEDY (Kendrapara) : About this report, I have nothing to say. I am told that in the meeting of the Business Advisory Committee you discussed about the tentative